

Division Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No411/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Present: Hon'ble Member (J) Shri K.R.Jinan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th August, 2017, 10.30 A.M

Name of the Company		Usha Martin Ventures Ltd & Ors -Vs- Usha martin Ltd & Anr	
Under Section		241-242 O & M	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Jishu Saha, Sr Adv
Mr. Joy Saha, Sr Adv
Mr. Ratnanku Banerjee, Sr Adv.
Mr. Subhojit Saha, Adv.
Mr. Zeeshan Haque, Adv.
Mr. Aishwarya kumar Awasthi, Adv.

For the Petitioners
Aishwarya Kumar Awasthi, Adv

Mr. Nikhil Kumar, Adv.
Mr. Anuj Kumar, Adv.
Mr. Shas. Hassan

Ref. No. 2

Mr. ABHIRAM MITRA, Sr Adv
Mr. Debarjan Mandal, Adv
Mr. B. Kumar, Adv
Mr. Shaanek Mitra, Adv
Ms. I. Hassan, Adv

For Respondent No. 1

P.T.O.

ORDER

Ld. Counsels for the petitioners and the respondent nos. 1 and 2 are present.

Heard. Admit.

Respondents are directed to file reply within 2 weeks with a copy in advance to the respondents. Thereafter rejoinder, if any, may be filed within 2 weeks with a copy in advance to the petitioners.

Meanwhile both the parties shall maintain status quo regarding shareholding .

List the matter on 14/09/2017.

Sd/-
(Jinan K.R.)
Member (J)

Sd/-
(Vijai Pratap Singh)
Member (J)